

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and parties appearing in person that during ensuing Christmas Vacation from Monday, 24th December, 2018 to Wednesday 2nd January, 2019 (both days inclusive with Prefix holidays on Sunday i.e. 23rd December, 2018) the following arrangement has been made to transact Judicial work.

I

During the Christmas Vacation commencing from 23rd December, 2018 to 28th December, 2018 :-

A) The **Hon'ble Smt. Justice Bharati H. Dangre**, will be the Vacation Judge and be sitting singly for the Appellate Side/ Original Side work and Her Ladyship will sit in **Court Room No. 6, Ground Floor, High Court Main Building on Monday 24th December, 2018, Wednesday 26th December, 2018 and Friday 28th December, 2018 at 11.00 a.m.**

II

During the Christmas Vacation commencing from 29th December, 2018 to 2nd January, 2019 :-

B) The **Hon'ble Shri Justice C. V. Bhadang**, will be the Vacation Judge and be sitting singly for the Appellate Side/ Original Side work and His Lordship will sit in **Court Room No. 6, Ground Floor, High Court Main Building on Tuesday 1st January, 2019 at 11.00 a.m.**

The following Court Sheristedars are appointed as Vacation Court Sheristedars during the aforesaid period and their Residential address and Telephone numbers are as under :-

Smt. Kiran U. Pawar,
R/o. :- 403, Neelkanth Villa C.H.S.
Ltd., Plot No. 38, Sector – 19,
Kamothe, Panvel.

Principal Vacation Court
Sheristedar

From 23rd December, 2018 to
27th December, 2018.

Mobile No. :- 9869701306

Smt. Meena S. Karkera
R/o.:- Bldg. No.234, Room No.9166,
Kannamwar Nagar – II, Vikhroli (E),
Mumbai – 400 083.

Principal Vacation Court
Sheristedar

From 28th December, 2018 to
2nd January, 2019.

Mobile No. :- 9869239990

High Court, Appellate Side }
} }
} }
} }
Bombay, 20th December, 2018 }

BY ORDER

Sd/-
(V. R. Kachare)
Registrar (Judicial-II)